

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 205 – IA/178(AHM)2023
ITEM No. 206 – IA/278(AHM)2023
ITEM No. 207 – IA/310(AHM)2023
In
CP(IB) 83 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Union Bank of India

.....Applicant

V/s

Doshion Water Umbrella (Cuddalore) Pvt Ltd

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Ravi Pahwa, Advocate (IA/178/2023)

For the Respondent

: Mr. Sumit Parikh, Advocate (IA/178/2023)

: Mr. Arpit Singhvi, Advocate (IA/278/2023 & IA/310/2023)

ORDER
(Hybrid Mode)

IA/178(AHM)2023

Both the learned Counsels stated that now the meeting has been scheduled for Monday for amicable settlement of the issue.

At the joint request, matter stand adjourned.

IA/278(AHM)2023 & IA/310(AHM)2023

Learned Advocate for the applicant state that he has retired from these matters and process to give the NoC to the new Counsel who will represent the liquidator in the matters.

Re-list both matters on 20.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)